Papers laid

SHRI BAHARUL ISLAM : May I know whether it is a fact that the State Government of Assam anticipated troubles in the Mizo Hills district and had sent a battalion of Assam Rifles three weeks ago, prior to the occurrences ? Otherwise the situation would have been worse.

MR. CHAIRMAN : It is a piece of information.

## PAPERS LAID ON THE TABLE

- (1) REPORTS AND ACCOUNTS (1964-65) OF THE INSTRUMENTATION LIMITED, KOTA AND RELATED PAPERS
- (2) ANNUAL REPORT AND ACCOUNTS ( 1964-65) or the National Small Industries Corporation Limited .and Related Papers.

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAVYA): Sir, I beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:— J. (i) Report and Accounts of the Instrumentation Limited, Kota, for the period 21st March, 1964 to 31st March, 1965, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon. (ii) Review by Government on the

Working of the Company. I Placed in Library. *See* No. LT-5683/66 for (i) & (ii).] II. A copy of the Tenth Annual Report and Accounts of the National Small Industries Corporation Limited for the year 1964-65, together with the Auditors' Report on the Accounts. [Placed in Library. *See* No. LT-5684/66.]

- (1) ANNUAL REPORT ANO ACCOUNTS (1964-65) OF THE KERALA STATE INDUSTRIAL DEVELOPMENT CORPO-RATION LIMITED AND RELATED PAPERS.
- (2) ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE FOREST INDUSTRIES (TRAVANCORE) LIMITED ALWAYE AND RELATED PAPERS.

SHRI D. SANJIVAYYA : Sir, I also lay on the Table a copy each of the foi lowing papers, under sub-section (3) of section 619-A of the Companies Act, 1956 3—

on the Table

- I. (i) Fourth Annual Report and Accounts of the Kerala State Industrial Development Corporation limited, for the year 1964-65, together with the Auditors' Report on the Accounts.
  - (ii) Review by Covernment on tht working of the Corporation.
  - (Placed in Library. *See* No. LT-5577/ 66 for (i) & (ii).]
- II. (i) Nineteenth <u>\nnual</u> Report and Accounts of the Forest Industries (Travancore) Limited, Alwaye, for the year ended the 31st March, 1965, together with tlie Auditors' Report on the Accounts.
  - i ii I Review ly Government on the Working of the Company.
  - [Placed in Library. *See* No. LT-5685/66 for (i) & (ii).]

## REPORT (1963) OF THE TARIFF COMMISSION ON THE FAIR SELLING PRICES OF SAFBTY MATCHES AND RELATED PAPERS

SHRI D. SANJIVAYYA : Sir, I also lay on the Table a copy each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951 :—

- (il Report (1963) of the Tariff Com mission on the fair selling prices of safety matches.
- (ii) Gevernment Resolution No. 37
  (D/64-L, Ind. (ii), dated the 27th November, 1»65, on the above Report.
- (iii) Statement under the proviso to subsection (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) and (ii) above could not be laid within the period mentioned in that subsection.
- (Placed in Library. *See* No. LT 5686/66 for (i) to (iil).1